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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(CRL) 1903/2021 & CRL.M.A. 15665/2021

CRL.M.A. 10484/2023, CRL.M.A. 10485/2023

SHANTANU PRAKASH

..... Petitioner

Through: Mr. Dayan Krishnan, Senior
Advocate with Ms. Neeha Nagpal,
Mr. Arshdeep Singh Khurana, Mr. M.
Bhatt, Mr. Vishvendra Tomar, Mr.
Sukrit Seth and Ms. T. Sharma,
Advocates.

versus

CENTRAL BUREAU OF INVESTIGATION & ANR.

..... Respondents

Through: Mr. Anupam S Sharma, SPP with Mr.
Prakarsh Airan, Ms. Harpreet Kalsi,
Mr. Abhishek Batra, Mr. Ripudaman
Sharma, Advocates for CBI.
Mr. Sandeep Sethi, Senior Advocate
with Mr. Sanjay Kapur, Ms. Megha
Kornwal, Mr. Arjun Bhatia and Mr.
Devesh Dubey, Advocates for SBI.
Mr. Sandeep Sethi, Senior Advocate
with Mr. Sanjay Kapur, Ms. Megha
Kornwal, Mr. Arjun Bhatia and Mr.
Devesh Dubey, Advocates for SBI.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

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24.04.2023

Re-notify alongwith W.P.(CRL) 1008/2020 on 29th May 2023 at
04:00 pm.

ANUP JAIRAM BHAMBHANI, J

APRIL 24, 2023/ak